

Health Intelligence, one out of every seventh food item sold in the market is adulterated ;

(b) if so, what are the details thereof ; and

(c) what measures have been taken by the Government to check the growing adulteration of food items endangering the health of the people and to ensure strict enforcement of the Food Adulteration Act?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) and (b) As per reports made available by the State Governments/Union Territories the average percentage of samples found adulterated in the country (Excl. the State of Himachal Pradesh, Manipur, Nagaland, Punjab and Union Territories of Anadaman Nicobar, Pondicherry) is 14 during 1981. The Commodities found adulterated in the descending order of proportion with reference to their total number is given below :

(1) Milk—37.7% (2) Non-alcoholic beverages 15.8% (3) Milk products like butter etc. 15.4% (4) Alcoholic beverages 15.1% (5) Oils and fats 10.4% (6) Sweetening agents like Sugar etc. 9.6% (7) Spices and Condiments 9% (8) Fruit products 4.5% (9) Tea, Coffee and Chicory etc. (10) Cereal and Cereal Products 4.1% (11) Miscellaneous Products 10.7.

(c) The State Governments have been advised to establish separate Directorates for Prevention of Food Adulteration, to strengthen the enforcement staff, to constitute advisory Committees for monitoring to appoint separate prosecutors for processing the cases in the courts and to augment laboratory facilities and also to extend the provision of Act to all areas including rural areas.

#### NAM Leaders Meeting at New York

638, SHRI MADHAV RAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether Prime Minister, Indira Gandhi as Chairperson of the Non-Aligned Movement in her report on the working of the organisation called on the World leaders to meet at the UN for a fresh look at the Global issue ; and

(b) What has been the reaction of the various world powers to this appeal ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO):

(a) The call for summit levels participation at the 38th regular session of the UNGA was contained in the final declaration of the New Delhi Nonaligned Summit. P.M. had, while conveying the major conclusions and recommendations of the 7th Summit to the member countries of UN that are not members of NAM, also urged them to use the opportunity offered by the thirtieth regular session of the United Nations General Assembly to undertake a collective appraisal with a view to finding speedy and just solutions to some of the major problems of the world.

(b) There was in general a favourable response to the Nonaligned proposal. Many Heads of State/Government were present at the two informal get togethers held in New York on September 27 and 29 under the Chairmanship of Shrimati Indira Gandhi.

#### Indo Bangladesh talks Re : Fencing the Border

639. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) What specific issues were discussed during his visit to Dacca with the Bangladesh Government and what was the outcome thereof ;

(b) whether that Government raised objections to India's proposal for raising Barbed Wire Fencing all along the Indo-Bangladesh border to stop large scale infiltration of Bangladeshis to India ; and

(c) if so, the nature of objections raised, and India's policy in regard thereto ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) :**

(a) During the visit to Dhaka from 19-21 August, 1983, the Indian and Bangladeshi delegations reviewed the implementation of the decisions taken in the first meeting of Indo-Bangladesh Joint Economic Commission held in New Delhi in November, 1982 and expressed satisfaction at the progress achieved in several areas. Both sides also reviewed trade relations between the two countries, and discussed measures for increased co-operation in various fields such as industry, science and technology, railway transit, inland water transit, motor vehicular traffic, telecommunications, etc. Besides, other bilateral issues, namely, the Tin Bigha lease, augmentation of the flows of the Ganga at Farakka, vested property etc. were also discussed. These matters continue to be followed up.

(b) and (c) The question of the proposed barbed-wire fence on the Indo-Bangladesh border figured in the discussions with Lt. Gen. H. M. Ershad, the Chief Martial Law Administrator. It was pointed out by Indian side that it had become necessary to take such a measure in view of India's experience of infiltration across the border.

**Central Road Transport Finance Corporation**

640. **SHRI SUBHASH CHANDRA BOSE ALLURI :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the proposal to set up a Central Road Transport Finance Corporation to provide Funds exclusively to State Transport Undertakings has since been finalised ; and

(b) if so, main features thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :** (a) and (b) No Sir, It has been decided that in

the first place efforts should be made to remove the constraints in provision and Utilisation of adequate and timely loans to the State Transport Corporations/Undertakings from existing sources.

**Scheme for Development of Inland Water Transport in Godavari and Krishna Rivers**

641. **SHRI SUBHASH CHANDRA BOSE ALLURI :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) What is the budgetary provision for developing Inland Water Transport on the Godavari and Krishna rivers ;

(b) what are the details of scheme ;

(c) whether any work is in progress in these two rivers ; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :** (a) of (d) Inland Navigation and development of inland waterways is a state subject and the executive responsibility in this field rests with the State Govt. concerned, However, the river Krishna and the river Godavari are amongst the ten waterways which have been identified for consideration, for declaration as National Waterways. The hydrographic surveys and techno-economic studies are pre-requisites for consideration of any waterway for declaring it as a National Waterway. The State Govt. have been requested to carry out the same in respect of the river Krishna in the first instance either by themselves or through some reputed firms. The cost of such surveys and techno-economic studies would be met by the Central Government.

परिवार नियोजन के लिए बजट में प्रावधान बढ़ाना

642. श्री राम लाल राही : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :